

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 9/2015

IN THE MATTER OF:

Navbharat Gasflame Marketing Co. Pvt. Ltd. & AnrPetitioner
v.
The Registrar of Companies Respondent

SECTION : UNDER SECTION 560(6) of Companies Act, 2013

Order delivered on 11.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

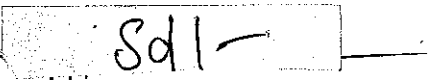
Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Shri Chetan Khanna, Practicing Company Secretary

For the Respondent(s) : Shri Manish Rai, Company Prosecutor

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

11.07.2017

Vineet